

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 209
(IB)-895(ND)2019
IA/54/2021

IN THE MATTER OF:

Kaushalya Bansal	...	Applicant/Petitioner
Versus		
Dwarkadhis Projects Pvt. Ltd.	...	Respondent

Under Section: 7 of IBC, 2016

Order delivered on 12.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv Adya Shree Dutta, Counsel for the Corporate Debtor
Adv Kunal Godhwani and adv Maya Gupta on behalf of petitioner

ORDER

On the request of the Petitioner, list the matter on 28th April 2021.

—sd—

(L. N. GUPTA)
MEMBER (T)

—sd—

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)